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## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA NO.240/KB/2017 (C.P 561/14 C.A 399/14)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M.

Name of the Company Under Section		Vedanta Resources Pvt Ltd & 4 Ors.  391(2) 394		

<u>24\_07\_2017- CA No.240/KB/2017 (C.P.561/14 – CA 399/14) – Vedanta Resources Pvt. Ltd. & 4 Ors.</u>

## ORDER

None appeared.

Fixed on 28.08.2017.

MANORAMA KUMARI MEMBER(J)